

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 198/GT/2013

Date: 19.8.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Approval of tariff of Vallur Thermal Power Project for the period from anticipated date of commercial operation of Unit-I i.e. 29.11.2012 to 31.3.2014.

Ref : Your affidavit dated 20.6.2014

With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 3.9.2014:

- i) Details of increase/escalation in prices of different contract packages for the period of time over-run of 23 months from SCOD to actual COD of units/station.
 - ii) Increase in IEDC during 23 months of the time over-run giving the detail break-up of salary and wages paid to employees, administrative expenses and other overhead expenses etc.
 - iii) Increase in IDC during 23 months of time over-run (i.e. from SCOD to actual COD)
2. The above information shall be furnished clearly in order that actual cost implications due to escalation, IEDC and IDC etc. can be considered by the Commission for proposer assessment and prudence of capital cost actually incurred up to the COD of the units/station.

Further action in this matter will be taken on receipt of the above information/clarification.

Yours sincerely,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)